

Emergency Commissioned Officers

2424. **Shri Reddiar:** Will the Minister of Defence be pleased to state:

(a) whether Emergency Commissioned Officers will be entitled to the benefits of Pension, Provident Fund and Gratuity; and

(b) if so, the rates thereof?

The Deputy Minister in the Ministry of Defence (Shri D. R. Chavan): (a) and (b). Emergency Commissioned Officers are, under orders issued in 1955, entitled to disability pensions when they contract a disability due to cause attributable to service. The disability pension varies with the rank of an officer and the degree of disablement. This ranges from Rs. 45.00 p.m. for a Subaltern with the minimum degree of disability to Rs. 336.25 for a Lt.-Col. with maximum disability. The widow of an officer is also entitled to a Special family pension, should the officer die in conditions which are attributable to military service. The rate of pension depends on the rank of the officer. It ranges from Rs. 150.00 p.m. for a Subaltern to Rs. 220.00 p.m. for a Lt.-Col.

On release, an emergency commissioned officer is entitled to a terminal gratuity of Rs. 750.00 for each year of commissioned service.

Revision of these terminal benefits is being considered.

These officers are entitled to contribute to the Defence Services Officers Provident Fund in the same manner as Regular Commissioned officers.

Plan Projects

2425. **Shri Rameshwar Tantia:** Will the Minister of Planning be pleased to state:

(a) in view of the present emergency, what progress has been made towards the fulfilment of the revised plan priority projects; and

(b) whether any further changes are likely to be made in the Plan

projects apart from those already brought about?

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman): (a) and (b). In view of the emergency, some reorientation of the plan was called for, requiring strengthening in some directions, rephrasing or deferment of less important schemes and application of rigorous economies in expenditure. No major changes are likely to be made in the plan projects already approved for 1963-64 except some marginal changes here and there and in the direction of accelerating programmes of the high-priority.

पाकिस्तानी राष्ट्रजनों द्वारा उकँतियां

२४२६. { श्री रघुनाथ सिंह :
श्री प्रकाश बोर शास्त्री :
श्री जगदेव सिंह सिद्धान्ती :

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि गत तीन मास में पाकिस्तानी राष्ट्रजनों ने पूर्वी पाकिस्तान से भारतीय क्षेत्र में घुस कर कितनी उकँतियां कीं ?

प्रधान मंत्री तथा वैदेशिक-कार्य मंत्री तथा अणु शक्ति मंत्री (श्री जवाहरलाल नेहरू) : इस बारे में सूचना इकट्ठी की जा रही है और जितनी जल्दी हो सकेगा सदन की मेज पर रख दी जाएगी ।

नाल हवाई अड्डा

२४२७. { श्री प० ला० बाळुपाल :
श्री हेम राज :
श्री नवल प्रभाकर :

क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) राजस्थान में बीकानेर जिले के नाल हवाई अड्डे के पुनर्निर्माण में कितना रुपया खर्च किया जायेगा ;

(ख) क्या सरकार को विदित है कि स्थानीय समाचार पत्रों में इस प्राधय की